

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 104

COMP. APPL/107(CH)2024
And

CP (CAA) No. 5/Chd/Hry/2023
(2nd Motion)

IN THE MATTER OF:

N.N. Metallic Pvt. Ltd & Ors.

...

Transferor Company

With

Rajdoot Cables Pvt. Ltd.

...

Transferee Company

Under Section: 230-232 CA 2013

Order delivered on 14.06.2024

CORAM:

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner : Mr. Ankit Sharma with Ms. Preeti Kashyap, Mr. Rakesh Kumar, Mr. Varun Pandit, Mr. Rishabh Arora & Mr. Yash Dhawan, Advocates

For the RD/ROC : Mr. Vineet Khatri, Company Prosecutor

For the Official Liquidator : Mr. Edward Augustine George, Advocate

ORDER

COMP. APPL/107(CH)2024

This is an application has been filed under Rule 11 of the NCLT Rules, 2016 seeking urgent and early hearing of the present petition. Keeping in view the statement made by the applicant, the COMP. APPL/107(CH)2024 stands disposed of.

June 14, 2024

Mamta

CP (CAA) No. 5/Chd/Hry/2023

Upon hearing the submissions made by the learned counsel for the petitioner. The completion of the pleadings will be examined on the next date of hearing.

Let this matter be posted on 02.08.2024.

Sd/-
(L. N. GUPTA)
HON'BLE MEMBER (T)

Sd/-
(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)